

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


C.P No. 1341/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Ptraans Logistics (India) Pvt. Ltd
V/s.
Titan Sea & Air Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
6 (Six)	Tejas Deshpande ilb. vipin Sharma	Advocate for Petitioner	

ORDER
CP NO. 1341/I&BP/NCLT/MB/MAH/2017

For having the Petitioner requested to serve date of hearing at the alternate address of the Corporate Debtor, at his request, list this matter for affecting service upon the Corporate Debtor at the alternate address available and to file proof of service on the next date of hearing.

List this matter on 5.2.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)